

M/s Hind Inn and Hotels Ltd.

...Petitioner.

Versus

Present: Ms. Riya Bansal, Advocate for petitioner.

Learned counsel for the petitioner filed application dated 03.10.2016 along with affidavit of the Liaison Officer and list of key persons of the company. The affidavit is defective as the same is not verified in accordance with law. It is also not stated in the affidavit that the persons mentioned in the list are the only officers of the company. Learned counsel for the petitioner seeks time to file proper affidavit.

Post the matter to 05.10.2016 and the petitioner to make necessary compliance.

(R P Nagrath) Member (Judicial)

October 04, 2016

arora

(Deepa Krishan) Member (Technical)